

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**BENGALURU BENCH**

**ITEM No.12**  
**CA No. 28 of 2021 in**  
**CP No.133/BB/2020**

**IN THE MATTER OF:**

Mr. Nisarg Nirmal Kumar

... Petitioner

v.

M/s. Skillfinity Technologies Pvt Ltd

... Respondent

**Order Under Section 241-242 of Companies Act, 2013**

**ORDER**

Due to closed holiday on account of Muharram on 20.08.2021 (Friday) there will be no court sitting on 20.08.2021.

Therefore, CP No.133/BB/2020 is adjourned to 11.09.2021.

  
.. 19/08

**BY ORDER**  
**(COURT OFFICER)**

Brunda